

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI**

Dated: 02.04.2019

**IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD  
NOT BE TAKEN-UP ON 02.04.2019 WILL NOW BE LISTED ON THE  
DATES AS MENTIONED AGAINST EACH**

<b>S.NO.</b>	<b>CASE NO.</b>	<b>PARTIES</b>	<b>COUNSEL FOR PARTIES</b>	<b>NEXT DATE OF HEARING</b>
1.	Original Application No. 335/2019 (I.A. No. 215/2019)	Samvit Foundation Vs. State of U. P. & Ors.	Mr. Gurjeet Singh, Adv. for Applicant	<b>12.04.2019</b>
2.	Original Application No. 385/2019	Centre for Wildlife and Environment Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant	<b>04.04.2019</b>
3.	Original Application No. 386/2019	Centre for Wildlife and Environment Litigation Vs. Union of India & Ors.	Mr. Gaurav Kumar Bansal, Adv. for Applicant	<b>04.04.2019</b>
4.	Original Application No. 656/2018	Residents of Village Jojro Ka Kheda Vs. State of Rajasthan	<b>For Consideration of Report</b>	<b>11.04.2019</b>
5.	Original Application No. 851/2018	Amit Jain Vs. Union of India	<b>For Consideration of Report</b>	<b>30.04.2019</b>

**COURT MASTER**